

Office of the District & Sessions Judge, Lakhisarai.

Order No. 61 / (Misc.) 21

Dated 22nd May, 2021.

In view of letter No. 22664-22700/A.D. (Misc.) dated 22-05-2021 of the Hon'ble Court regarding functioning of Courts in the present situation of Pandemic COVID -19 whereby the Hon'ble Court have been pleased to direct the undersigned to continue the directions as earlier communicated vide letter No. 22388-22424/A.D. (Misc.) dated 16-05-2021 and letter No. 22091-22127/A.D. (Misc.) dated 04-05-2021 till 29-05-2021 and as such, it is hereby informed all concerned that all Courts of Lakhisarai Judgeship including Court of Railway Judicial Magistrate, Kiul and JJB, Lakhisarai shall only take up the extremely urgent matters, such as remand etc. and that too, unless otherwise not possible, only through virtual mode till 29th May 2021.

All stakeholders shall strictly follow the guidelines contained in Notification bearing memo No. G/Aapda-06-02-2020-2835 Patna (copy annexed) of the Home Department (Special Branch), Govt. of Bihar.

It is also directed / requested that unless necessary required, no Judicial Officers and Staff of this Judgeship shall leave the Headquarters without taking prior permission.

The I/c Nazir and I/c Naib Nazir, Civil Court, Lakhisarai are directed to ensure the complete sanitization of the Court premises including all buildings regularly.

Inform all concerned.


Sd/-
District & Sessions Judge,
Lakhisarai.
22 -05-2021.

Memo No. 663-75 /21 dated 22 -05-2021

Copy forwarded to:-

1. All Judicial Officers, Civil Court, Lakhisarai, 2. The District Magistrate, Lakhisarai, 3. The Superintendent of Police, Lakhisarai, 4. The Nodal Officer, Civil Court, Lakhisarai 5. The Public Prosecutor, Lakhisarai 6. The D.P.O., Lakhisarai, 7. The President, District Bar Association, Lakhisarai. 8. The Secretary, District Bar Association, Lakhisarai 9. The Superintendent of Jail, Lakhisarai 10. The Excise Superintendent, Lakhisarai 11. The System Officer, Civil Court, Lakhisarai 12. The Nazir and the Naib Nazir, Civil Court, Lakhisarai 13. All Staff, Civil Court, Lakhisarai.

for information and needful.


District & Sessions Judge,
Lakhisarai.
22-05-2021.